

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:1427
ANSWERED ON:22.03.2012
WATER DISPUTE TRIBUNALS
Bishnoi Shri Kuldeep

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the Government proposes to replace all water dispute tribunals with a single one;
- (b) if so, the details thereof alongwith the details of water dispute tribunals existing at present; and
- (c) the steps taken by the Government to provide one-stop forum to deal with all inter-State water disputes in the country and to confer this entity a quasi-judicial status?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) to (c) The proposal to set up a standing tribunal to adjudicate all inter state river water disputes referred to it is at conceptual stage.

At present there are 5 no. of inter-State river water disputes tribunal. Their details are as follows:

S. No.	River/Rivers	States concerned	Date of Reference to the Central Government	Date of Reference to the Tribunal
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| 1. | Ravi & Beas | Punjab, Haryana
and Rajasthan | April, 1986 | |
| 2. | Cauvery | Kerala, Karnataka,
Tamil Nadu and
Puducherry | July, 1986 | June, 1990 |
| 3. | Krishna | Karnataka, Andhra
Pradesh and
Maharashtra | September, 2002 -
January, 2003 | April, 2004 |
| 4. | Mahadayi | Goa, Karnataka and
Maharashtra | July, 2002 | November, 2010 |
| 5. | Vansadhara | Andhra Pradesh &
Orissa | February, 2006 | March, 2010 |